

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
STARRED QUESTION NO. 66
TO BE ANSWERED ON 26.07.2021

IMPLEMENTATION OF JAL JEEVAN MISSION

*66 SHRI NEERAJ SHEKHAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has an outlay of ₹ 3.60 lakh crore under Jal Jeevan Mission (JJM) to provide potable water in every household in rural areas by 2024;
- (b) if so, the details thereof, State-wise;
- (c) the details of fund allocated, released and utilised so far, State-wise;
- (d) the details of habitations affected by Arsenic, Fluoride and other heavy metals in Uttar Pradesh, district-wise; and
- (e) the details of rural habitations in Arsenic affected areas which have been provided potable water since the launch of JJM in August, 2019 till date, State-wise?

ANSWER

THE MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (e) A statement is laid on the table of the House.

Statement referred to in reply of Rajya Sabha Starred Question No. 66 to be answered on 26.07.2021

(a) to (c) Since August 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household by 2024. The estimated outlay of the Mission is Rs. 3.60 lakh Crore, out of which Central share is Rs. 2.08 lakh Crore.

Under Jal Jeevan Mission, Central fund is allocated to States/ UTs in the beginning of every financial year. The State-wise details of funds allocated, released and utilized under JJM in 2019-20, 2020-21 & 2021-22 (as on 22.07.2021), is at **Annex-I**.

(d) The district-wise details of rural habitations in Uttar Pradesh wherein drinking water sources are affected by chemical contaminants inter alia which includes Arsenic, Fluoride are at **Annex-II**. No habitations with heavy metals in drinking water sources has been reported in Uttar Pradesh.

Further, in all of the 124 Arsenic-affected and in 50 out of 53 Fluoride-affected rural habitations in Uttar Pradesh, community water purification plants (CWPPs) have been installed, purely as an interim measure, to provide potable water to every household at the rate of 8–10 litre per capita per day to meet their drinking and cooking requirements.

(e) State-wise details of Arsenic-affected habitations provided with safe drinking water or reported to have quality improved of drinking water sources since August, 2019, is as under:

S. No.	State	No. of Arsenic-affected habitations provided with safe drinking water/ quality improved
1.	Assam	3,026
2.	Bihar	472
3.	Jharkhand	5
4.	Punjab	317
5.	Uttar Pradesh	668
6.	West Bengal	6,473
	Total	10,961

Annex referred in the statement of reply to Rajya Sabha Starred Question No. 66 due for reply on 26.07.2021

Jal Jeevan Mission: Central fund allocated, released and reported utilization in 2019-20

(Amount in Rs. Crore)

S. No.	State/ UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund released	Available fund	Reported utilization	
1.	A & N Islands	0.00	1.78	0.50	0.50	NR	NR
2.	Andhra Pradesh	25.74	372.64	372.64	398.38	121.62	54.80
3.	Arunachal Pradesh	6.22	132.55	177.47	183.69	126.14	13.35
4.	Assam	359.35	694.95	442.36	801.71	358.87	29.01
5.	Bihar	313.16	787.31	417.35	730.51	473.33	150.34
6.	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	37.55
7.	Goa	0.00	7.57	3.08	3.08	3.08	6.17
8.	Gujarat	0.00	390.31	390.31	390.31	384.61	394.74
9.	Haryana	10.13	149.95	149.95	160.08	69.29	73.80
10.	Himachal	0.00	148.67	205.83	205.83	197.87	15.46
11.	Jammu &	27.14	322.03	322.03	349.17	200.25	24.01
12.	Jharkhand	75.79	267.69	291.19	366.98	114.58	119.71
13.	Karnataka	26.61	546.06	546.06	572.67	492.24	297.87
14.	Kerala	2.58	248.76	101.29	103.87	62.69	57.23
15.	Ladakh	8.10	166.65	67.86	75.96	NR	0.65
16.	Madhya	1.26	571.60	571.60	572.86	326.65	288.75
17.	Maharashtra	248.12	847.97	345.28	593.40	308.04	428.14
18.	Manipur	0.00	67.69	91.17	91.17	28.20	6.60
19.	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77
20.	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81
21.	Nagaland	0.00	56.49	56.49	56.49	23.54	4.67
22.	Odisha	0.78	364.74	364.74	365.52	275.02	255.02
23.	Puducherry	1.27	2.50	ND	1.27	0.97	NR
24.	Punjab	102.91	227.46	227.46	330.37	73.27	78.20
25.	Rajasthan	313.67	1,301.71	1,301.7	1,615.38	620.31	698.54
26.	Sikkim	0.84	15.41	26.15	26.99	14.71	1.48
27.	Tamil Nadu	1.49	373.87	373.10	374.59	114.58	99.14
28.	Telangana	4.48	259.14	105.52	110.00	88.33	74.46
29.	Tripura	48.94	107.64	145.37	194.31	59.45	6.46
30.	Uttar Pradesh	58.33	1,206.28	1,513.1	1,571.47	639.32	380.10
31.	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02
32.	West Bengal	760.82	995.33	994.75	1,755.57	609.00	445.03

Source: JJM - IMIS ND: Not Drawn NR: Not Reported

Annex referred in the statement of reply to Rajya Sabha Starred Question No. 66 due for reply on 26.07.2021

Jal Jeevan Mission: Central fund allocated, released and reported utilization in 2020-21

(Amount in Rs. Crore)

S. No.	State/ UT	Central share					Exp. under State share
		Opening Balance	Fund allocated	Fund released	Available fund	Reported utilization	
1.	A & N Islands	0.50	2.93	1.46	1.96	1.45	NR
2.	Andhra Pradesh	276.76	790.48	297.62	574.38	427.73	180.97
3.	Arunachal Pradesh	57.56	254.85	344.85	402.41	392.43	32.05
4.	Assam	452.45	1,608.51	551.77	1004.22	880.44	90.02
5.	Bihar	257.18	1,839.16	353.6	610.78	551.82	374.42
6.	Chhattisgarh	58.17	445.52	334.14	392.31	223.8	221.1
7.	Goa	0	12.41	6.2	6.2	2.99	13.49
8.	Gujarat	5.7	883.08	983.08	988.78	838.5	883.43
9.	Haryana	90.8	289.52	72.38	163.18	130.94	120.17
10.	Himachal	7.95	326.2	547.48	555.43	329.01	42.25
11.	Jammu &	148.92	681.77	53.72	202.64	88.69	5.17
12.	Jharkhand	268.39	572.24	143.06	411.45	286.62	177.73
13.	Karnataka	80.42	1,189.40	446.36	526.78	349.62	416.38
14.	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15.	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16.	Madhya Pradesh	246.21	1,280.13	960.09	1206.3	1,014.70	875.99
17.	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.16
18.	Manipur	62.96	131.8	141.8	204.76	189.14	18.52
19.	Meghalaya	17.46	174.92	184.92	202.38	188.3	20.44
20.	Mizoram	30.77	79.3	104.3	135.07	107.9	10.13
21.	Nagaland	34.9	114.09	85.57	120.47	91.95	10.0
22.	Odisha	90.5	812.15	609.11	699.61	688.69	673
23.	Puducherry	0.3	4.64	1.06	1.36	0.2	1.0
24.	Punjab	257.1	362.79	ND	257.1	146.74	104.95
25.	Rajasthan	995.07	2,522.03	630.51	1625.58	762.04	789.05
26.	Sikkim	12.3	31.36	39.36	51.66	43.43	3.75
27.	Tamil Nadu	264.09	921.99	690.36	954.45	576.97	399.57
28.	Telangana	31.1	412.19	82.71	113.81	61.17	133.98
29.	Tripura	136.46	156.61	117.46	253.92	195	22.26
30.	Uttar Pradesh	932.16	2,570.94	1,295.47	2227.63	1,761.06	886.94
31.	Uttarakhand	66.6	362.58	271.93	338.53	227.32	20.02
32.	West Bengal	1,146.58	1,614.18	807.08	1953.66	1,196.07	641.17

Source: JJM – IMIS

ND: Not Drawn

NR: Not Report

Annex referred in the statement of reply to Rajya Sabha Starred Question No. 66 due for reply on 26.07.2021

Jal Jeevan Mission: Central fund allocated, released and reported utilization in 2021-22

(as on 22.07.2021)

(Amount in Rs. Crore)

S. No.	State/ UT	Central share					Exp. under State share
		Opening Balance	Fund allocated	Fund released	Available fund	Reported utilization	
1.	A & N Islands	0.52	8.26	2.06	2.58	NR	NR
2.	Andhra Pradesh	146.65	3,182.88	ND	146.65	7.79	6.3
3.	Arunachal Pradesh	9.98	1,013.53	253.38	263.36	100.29	13.17
4.	Assam	123.78	5,601.16	1,400.29	1,532.37	332.87	43.16
5.	Bihar	58.95	6,608.25	ND	58.95	NR	18.11
6.	Chhattisgarh	168.52	1,908.96	453.71	625.38	5.81	8.77
7.	Goa	3.21	45.53	11.38	14.59	3.12	3.12
8.	Gujarat	150.28	3,410.61	852.65	1,002.93	309.08	312.22
9.	Haryana	32.24	1,119.95	256.81	289.05	2.47	51.93
10.	Himachal	226.42	1,262.78	315.7	542.12	445.62	50.06
11.	Jammu &	113.96	2,747.17	ND	113.96	0.02	NR
12.	Jharkhand	137.93	2,479.88	ND	137.93	14.68	23.62
13.	Karnataka	177.16	5,008.80	1,252.20	1,429.36	163.06	194.2
14.	Kerala	40.07	1,804.59	451.15	491.88	112.87	123.98
15.	Ladakh	66.52	1,429.96	ND	66.52	NR	NR
16.	Madhya	191.61	5,116.79	1,184.86	1,376.47	348.95	348.77
17.	Maharashtra	268.99	7,064.41	ND	268.99	30.11	49.92
18.	Manipur	15.62	481.19	120.3	135.92	122.08	8.37
19.	Meghalaya	15.06	678.39	169.6	184.66	29.65	10.36
20.	Mizoram	27.17	303.89	75.97	103.14	23.7	NR
21.	Nagaland	28.52	444.81	111.2	139.72	23.29	NR
22.	Odisha	10.93	3,323.42	830.85	841.78	105.47	134.57
23.	Puducherry	1.18	30.22	ND	1.18	NR	NR
24.	Punjab	110.36	1,656.39	ND	110.36	25.77	15.19
25.	Rajasthan	863.53	10,180.50	ND	863.53	115.4	139.42
26.	Sikkim	8.29	124.79	31.2	39.49	7.09	NR
27.	Tamil Nadu	377.48	3,691.21	614.35	998.83	72.9	82.12
28.	Telangana	55.15	1,653.09	ND	55.15	NR	2.93
29.	Tripura	61.51	614.09	142.91	204.42	87.5	5.77
30.	Uttar Pradesh	466.56	10,870.50	ND	466.56	447.68	279.93
31.	Uttarakhand	111.22	1,443.80	360.95	472.17	141.44	16.46
32.	West Bengal	757.58	6,998.97	ND	757.58	36.61	56.51

Source: JJM- IMIS ND: Not Drawn NR: Not Reported

Annex referred in the statement of reply to Rajya Sabha Starred Question No. 66 due for reply on 26.07.2021

District-wise details of water-quality affected habitations in Uttar Pradesh
(as on 22.07.2021)

S. No.	District	Number of habitations with chemical contamination					
		Arsenic	Fluoride	Iron	Salinity	Nitrate	Total
1.	Ambedkar Nagar	0	1	0	0	0	1
2.	Ghaziabad	0	0	1	0	0	1
3.	Gorakhpur	0	0	1	0	0	1
4.	Lucknow	1	0	0	0	0	1
5.	Pilibhit	0	1	0	0	0	1
6.	Sambhal	1	0	0	0	0	1
7.	Chitrakoot	0	2	0	0	0	2
8.	Hapur	0	1	1	0	0	2
9.	Jhansi	0	2	0	0	0	2
10.	Lakhimpur Kheri	2	0	0	0	0	2
11.	Siddharth Nagar	2	0	0	0	0	2
12.	Deoria	3	0	0	0	0	3
13.	Maharajganj	3	0	0	0	0	3
14.	Kanpur Dehat	0	4	0	0	0	4
15.	Agra	0	5	0	2	0	7
16.	Azamgarh	2	5	0	0	0	7
17.	Basti	6	2	0	0	0	8
18.	Sonbhadra	0	9	0	0	0	9
19.	Bareilly	10	0	0	0	0	10
20.	Kushi Nagar	10	0	0	0	0	10
21.	Bulandshahr	0	4	4	0	3	11
22.	Ghazipur	0	13	0	0	0	13
23.	Budaun	4	1	14	0	1	20
24.	Prayagraj	0	2	36	0	6	44
25.	Ballia	76	1	0	0	0	77
26.	Rae Bareli	0	0	0	77	0	77
27.	Balrampur	0	0	102	0	0	102
28.	Bahraich	4	0	124	0	0	128
	Total	124	53	283	79	10	549

Source: JJM-IMIS